

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2061
ANSWERED ON:08.03.2011
CORRUPTION IN POLICE RECRUITMENT
Adhalrao Patil Shri Shivaji

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Union Government has received any reports of corruption and nepotism in the recruitment of State police personnel in the country;
- (b) if so, the total number of such cases reported and the action taken against the accused officials and competent authorities during each of the last three years and the current year, State-wise;
- (c) whether the Government has conducted any inquiry in this regard; and
- (d) if so, the details and outcome thereof alongwith the steps taken by the Union Government to check the recurrence of such incidents in future?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (d): No, Madam. The recruitment of State Police personnel (except IPS) is done by the respective State Governments themselves. However, notwithstanding this, a project on Transparent Recruitment Process (TRP) developed by a Micro Mission under the National Police Mission has been circulated by the Bureau of Police Research & Development (BPR&D) to Directors General of Police (DGP) / Inspectors General of Police (IGP) of all States/UTs on 18th September, 2009. This was followed up with a reference dated 16.11.2009 and was also reiterated in the Chief Ministers` Conference on 7.2.2010 and on 01.02.2011 by the Union Home minister to Chief Ministers of States highlighting the importance of the project and urging them to adopt it. While some of the States have informed that they are already following the tenets of TRP, others have either acknowledged the proposal or are in the process of examination of the same.